

PROTEST

'Increase minimum procurement price'

EXPRESS NEWS SERVICE @ Thoothukudi

MEMBERS of Tamil Nadu Milk Producers Cooperative Society staged a protest at Kovilpatti travellers bungalow, on Tuesday, demanding the authorities concerned to increase the minimum procurement price of milk.

The milk producers led by its district president Durai Raj urged the State government to raise the minimum purchase price as the present price was not sufficient to manage the dairy cattle here.

As per the court directions, the quality and the quantum of milk brought by milk producers should be tested on the association premises itself, they said, adding that a milk scanner is needed in the cold storage at Kovilpatti.

The milk producers also urged to disburse the milk procurement bonus, which have been pending for years. They also condemned the withdrawal of subsidy scheme extended by National Bank for Agriculture and Rural Development (NABARD) to buy dairy animals.

Bees attack kin, delay woman's burial

48 people are receiving treatment at government hospital

LALITHA RANJANI @ Madurai

STRUCK by grief and with swollen eyes, they were about to pay last respects to the departed soul when some 'uninvited guests' shooed them away. And, they were left with no other option, but to run for their life, leaving the corpse behind.

The uninvited guests at the funeral were none other than a swarm of bees.

Over 50 people had gathered at a burial ground at Ooranda Urapanur village near Tirumangalam on Tuesday to perform the last rights of Pachaiamm (80).

She fell ill ten days ago and passed away on Monday. The body of the deceased was placed just near the burial pit that was dug for her and the rituals had started.

This was the moment when everything went out of control. A swarm of bees from nowhere attacked the group of the grieving relatives forcing them to run away from the spot leaving the corpse behind. Sources said, the burial ground was closer to

an area covered by trees. While they were about to bury the corpse, the mountain bees, around 1,000 in number flew towards them. The bees chased the people away and stung over 40 people.

Amidst the chaos, fire and rescue services personnel and Tirumangalam taluk police were informed.

"We cannot figure out from where the bees came, as there was no beehive anywhere near the burial grounds," said a fire and rescue service personnel.

Later, the personnel after covering themselves, armed with fire torches and bunch of neem leaves to chase away the bees, helped Selvaraj, the son of the deceased, to finally lay the corpse in the pit at the burial ground. As many as 48 people, received treatment at government Tirumangalam hospital for bee sting.

We cannot figure out from where the bees came, as there was no beehive anywhere near the burial grounds

Fire and rescue service personnel



AMIT BANDRE

Cops leave lathis behind, take spade for water

VIGNESH V @ Madurai

AS the district grapples under water scarcity, the selfless efforts undertaken by these police personnel to desilt a pond for rainwater harvesting is something commendable.

The water woes are on the rise year by year. Though various measures have been taken to save groundwater and to mitigate the water crisis, they all are failing to bear fruits.

It's at this juncture that the work undertaken by the policemen become special.

As many as 100 of policemen, mainly personnel from armed reserve battalions, have joined together and cleaned a pond on the camp premises recently.

Sources said, the pond, spread in 2 acres with a depth of 10-20 feet was not cared for years. After seeing the sorry state of the pond, it's Superintendent of Police N Manivannan who took the decision to desilt it.

Manivannan said, desilting the pond would definitely help save water during the rainy season. "And, this water would be useful in summer season and would help sort out the scarcity to some extent," he said.

The initiative is nothing new for Manivannan as he had carried out similar initiatives in the dry areas in Ram-anathapuram when he was the SP in that district. "As the rain is likely to continue till the end of December, desilting the pond will help store groundwater in the area," said a police official.

The police personnel did not stop their work with the desilting of the pond, they also cleared the waterway to the pond from the residential areas nearby.

"Also, 800 saplings, including 400 palm saplings that is rich in retaining the groundwater, were planted on the borders of the pond," Manivannan added.

PUBLIC NOTICE

On instructions from the Manager L.I.C. Housing Finance Ltd at 1st Floor K.P.Road opposite to District Collector's Office I hereby inform the general public that **K.Usha W/o.Kumaresan** residing at No.4/88-7, Bharathi Illam, NBF Garden, Nethaji Salai, Gnanam Colony, Thammathu Konam, Nagercoil, Kanyakumari District applied loan from L.I.C. Housing Finance Ltd., to deposit her title deed (Sale Deed No.743/2011). The parent sale deed executed by **1. Borgiothan S/o.Rajendran, 2. Antonymuthu W/o.Francis, 3. Joyis Mary Karolin, W/o.Antony Muthu Zavier, 4. Mohan S/o, Ponnaiah Nadar, 5. Savariammal W/o.Agastin Rethinam, 6. J.Edwin William S/o.Josaiah, 7. Rama Krishnan S/o.Subbu Pillai, 8. Markarat W/o. John Victor** party 2 to 8 through their power holder of Mr.Radha Krishnan in favour of P.Soundara Hasan S/o.Ponniath Nadar registered as document No.2083/2001 of Rajakkamangalam Sub Registrar office and the original documents having been irrecoverably lost and that the loan application to the L.I.C.Housing Finance Ltd on the basis of the certified copies have to be considered and that the general public is informed and warned that the loan will be sanctioned on the basis of certified copy. If anybody having interest in the property does not make objection to the Manager, Housing Finance Limited within 10 days from today it will be construed that nobody has any objection and the loan application will be processed

SCHEDULE PROPERTY

District - Kanyakumari District Taluk - Agasteeswaram
Village - Vembanoor Re.Sy. No-825/2A1A

Extent - 1.350 cents
Description of Property: 1.350 cents of land.

BOUNDARIES

East Property sold by Mr.Borgio South Property sold by Mr.Borgio
West 20 feet Public Pathai North Plot No.4 Manai

K.RATNASAMY,

Advocate / Notary ADVOCATE
5(A), First Floor, Muthami Street, Opp to S.M.R.V. Institute,
Nagercoil - 1, Cell : 94432 29110

Nagercoil 27.11.2017

EXPRESS READ

Eight-month-old girl dies of fever

Thoothukudi: An eight-month-old baby girl died of high fever at Thoothukudi Medical College Hospital (TMCH) on Tuesday. Sources said, the girl contracted fever a few days ago. Her parents admitted her to a private hospital before shifting her to the TMCH on Monday evening but she died in the wee hours of Tuesday. However, the type of fever could not be identified. ENS

Hunger protest to drop Puthem dam pipeline project

Nagercoil: Members of Kanyakumari District Earth Protection Association, including MLA Sureshraj, staged hunger protest against the new pipeline project of Puthem dam at the collectorate on Tuesday. The members demanded the Collector Sajjansingh R Chavan to take measures for the farmers. ENS

Maintenance affects power production in power plant

Tirunelveli : Power production at the second unit of the Kudankulam Nuclear Power Plant (KKNPP) was briefly halted due to maintenance work carried out in the streamline system. The production resumed on Tuesday morning and gradually reaching towards its full capacity of 1000 Megawatts. ENS

24 sovereign ornaments, cash looted from house

EXPRESS NEWS SERVICE @ Madurai

THE city police are on look out for miscreants who have looted nearly 24 sovereign gold ornaments and cash to the tune of ₹10,000 from a teacher's house in Madurai on Monday.

The incident came to light on Sunday after S Sara Punitha Ananthi (45) of Narimedu of Madurai, a corporation school teacher, returned from Dindigul.

Sources said, she went to Dindigul on November 25 to attend her father-in-law's funeral.

The miscreants who gained entry by breaking open the kitchen window looted 24 sovereign gold ornaments and ₹10,000 in cash from a wooden box that kept in the bed room. Tallakulam police have registered a case and have started an investigation.

Three held for possessing 4.7 kilograms of ganja

The district police arrested three persons for possessing 4.7 kgs ganja in separate cases on Monday. The arrested were identified as M Boomi for possessing 2 kg; A Karnan for possessing 1.2 kg and R Vanapechi for possessing 1.5 kg.

All three were arrested by the police under NDPS Act. .

FORM A PUBLIC ANNOUNCEMENT

(Under regulation 6 of the insolvency and Bankruptcy Board of India (Insolvency Resolution process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF "NSR Steels Private Limited"

S.No	Relevant Particulars	
1.	Name of corporate debtor	NSR Steels Private Limited
2.	Date of incorporation of corporate debtor	17/08/2007
3.	Authority under which corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES, CHENNAI, TAMILNADU/COMPANIES ACT
4.	Corporate identity number/ limited liability identification number of corporate debtor	U27310TN2007PTC064480
5.	Address of the registered office and principal office (if any) of corporate debtor	No. 28 Raj Bhavanam, Vellalar Colony East, Ramavaramapuram, Nagercoil 629 001.
6.	Insolvency commencement date in respect of corporate debtor	24th November 2017 - Date of NCLT order
7.	Estimated date of closure of insolvency resolution process	23rd May 2018 - 180 days from the date of commencement of above date
8.	Name, address, email address and the registration number of the interim resolution professional	MR. VENKATARAMANARAO NAGARAJAN (V NAGARAJAN) NEW NO. 29 KAVARAI STREET, WEST MAMBALAM, CHENNAI 600 033. Registration No. IBB/IPA-002/IP-N00055/2017-2018/10107 Email id: irpnaga@gmail.com
9.	Last date for submission of claims	09th December, 2017 i.e., 14 days from the date of receipt of order for appointment of Interim Resolution Professional Orders for appointment received on 25-11-2017

Notice is hereby given that the Hon'ble National Company Law Tribunal, Single Bench, Chennai has ordered the commencement of a Corporate Insolvency Resolution Process against **NSR Steels Private Limited** vide its Order No. CP/623/IB/1/CB/2017 dated 24th November 2017. The creditors of **NSR Steels Private Limited** are hereby called upon to submit a proof of their claims on or before 09th December 2017 to the Interim Resolution Professional at the address mentioned against item 8. The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means. The claims may be submitted in the Scheduled Forms B, C, D, E and F in terms of Regulation 7, 8 & 9 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution process for Corporate Persons) Regulations 2016 by the Operational creditors. Financial creditors, Workman or an Employee and Authorised representative of workmen and Employees and other creditors respectively as the case may be. Submission of false or misleading proofs of claim shall attract penalties.

VENKATARAMANARAO NAGARAJAN (V NAGARAJAN)
Interim Resolution Professional
IBB/IPA-002/IP-N00055/2017-2018/10107

Place: Chennai
Date: 25th day of November, 2017.

SOUTH WESTERN RAILWAY

TENDER NOTICE No. 41/2017 Dated : 20-11-2017

Sl. No.	Tender No.	Description in brief (E-Open Tenders)	Tender Due on	Qty.	Unit	EMD (Rs.)
1	E-80171002	Oil machinery general purpose machinery oil IS : 493/81	21-12-2017	3,20,250	Ltrs.	4,15,000/-
2	E-40175015	Hard drawn grooved copper contact wire, jointless, 107 sq mm	26-12-2017	19,000	Mtrs.	1,46,500/-
3	E-16171133	Long life (180 days) lube and fuel oil filter - Two piece	26-12-2017	1,708	Nos.	1,11,800/-

REVERSE AUCTION CASE
4 E-80171006 Shovels round nose (general purchase) nominal 21-12-2017 1,986 Nos. 9,500/-
Details can be seen on www.ireps.gov.in for e-tenders. For More information contact on Ph. No: 0836-232646. E-Mail: t.o.mmdswr@gmail.com. No Manual Offers will be entertained against E-tenders
Please register with IREPS, on website: www.ireps.gov.in
Pub:236/AAK/PRB/SWR/17-18 Principal Chief Materials Manager, South Western Railway, Hubballi-580020.

Union Bank of India

JEWEL SALE NOTICE

We will hold as public auction of gold jewellery of gold loan accounts which are overdue availed at the branch as mentioned below. Please be informed that if the gold jewellery are not bid at reserve price on this day they will be auctioned on a subsequent date without further notice. Date of auction: 15.12.2017 at 2.00 P.M. Venue: Union Bank Of India, Velachery Branch, 24/6, 100 Ft. Main Road, Tharamani Velachery Link Road, Velachery, Chennai - 600042.

Sl No	Account No.	Borrowers Name & Address	Detail of Jewellery & Total Weight (Grms)
(1)	579006630000326	Krishna Prasad, V, No 17/9 Thiruvallur St. Anna Indira Nagar, Velachery, Chennai-600042	12.07 - Bangles-2
(2)	579006630000327	Yuvraj, S, No.24, Gangai Amman Koil Street, Kamarajapuram, Velachery-600042	11.90 - Chain -1, EarRings-2
(3)	579006630000328	Vinodh Kumar, S, Plot No 74B, Anna Nagar 3rd Main Road, Velachery-600042	91.53 - Neckace-2 Dollar Chain-1, Bangle-1
(4)	579006630000329	Vinodh Kumar, S, Plot No 74B, Anna Nagar 3rd Main Road, Velachery-600042	79.88 Bangles - 4, Chain -1
(5)	579006630000330	Vinodh Kumar, S, Plot No 74B, Anna Nagar 3rd Main Road, Velachery-600042	93.13- Bangle-1, Chain-1, Ear Rings-4, Rings-3
(6)	579006630000331	Vinodh Kumar, S, Plot No 74B, Anna Nagar 3rd Main Road, Velachery-600042	13.33 - Dollar-8
(7)	579006630000332	Vinodh Kumar, S, Plot No 74B, Anna Nagar 3rd Main Road, Velachery-600042	31.75 - Bangles-2

Authorised Officer, Union Bank of India.

CLASSIFIED SERVICE CORNER

TIRUNELVELI

BOARDING & LODGING

PIONEER KUMARASWAMY MEMORIAL TOURIST HOME: P.W.D.Road, Nagercoil Ph:222175, 232774, A/C & Non A/C Rooms, Wide Parking, good services.

BOARDING & LODGING

தென்னை நகரில் தங்குதற்கு சிறந்த இடம் HOTEL BLUE STAR 36, பழைய சாலை, நெடுமலை சந்திப்பு. Ph:0462-4210051, 2334495

HOTEL ARYAAS

Tirunelveli : Ph: 0462 - 2339001 to 8, 2337000, Well Furnished A/c & Suite, Rooms, Pure Veg, Non - veg Restaurants, permit room A/c party order, Banquet & conference A/c hall, Catering services Contact: 0462 - 3290400. www.aryaasgroup.com hotelaryaastv@yahoo.com

BLINDS WINDOW COVERAGE

WOODEN | ZEBRA | GALAXY | VERTICAL ROLLER | BAMBOO | MOTORIZED BLINDS
Ganesh Interiors
96776 12111, 96983 87800

SRI JANAKIRAM HOTELS

Maruthi A/c Restaurant Roof Top Restaurant
Mithila Hall & Ayodhya Hall
Traditional and Tasty Food now at Your Door Step!
FREE DOOR DELIVERY
9994900036 | 7639900036
(within city limit. T&C apply)
0462-2331941

STUDY & WORK

USA, UK, NZ, Canada, Australia, Germany etc.,
IELTS/TOEFL/GRE/GMAT SAT TRAINING
IMTP OVERSEAS EDUCATIONAL CONSULTANTS # 43 R / T1, Shah Complex, 3rd Floor, (Near Palay Bus Stand) Palayamkottai, Tirunelveli - 627 002 Web: www.imtpconsultants.com 0462-4001050 9940753447, 9841212525

BEST MONEY GOLD

தங்க நகைகளை அதிக விலைக்கு விற்க விரும்புபவர்களுக்கு மிகக் குறைந்த விலையில் உடனடி பணம் பெற
750 250 40 50 | 750 250 40 40
1800 258 9000

SREE BHARANI HOTELS

Tirunelveli
Deluxe A/C rooms, Executive A/c, Suite A/c, Executive A/C Bar, A/c Restaurant multi cuisine Ph:0462-2333234 (5 lines), Fax:2330170. E-Mail: contact@sriharanihotels.com

NAGERCOIL

HOTEL VIJAYETHA, W.C.C.Road, Nagercoil-629 001. Suites, Mini Suites A/C Deluxe Rooms- A/C Conference Hall, Marriage Hall, Roof Garden Restaurant & Bar Attached Star Comforts. Credit Card Accepted. Ph: 04652-232206, 232207. E-mail: vijayetha@softhome.net. Web: www.hotelvijayetha.com

MEDICINE

HEART ATTACK: To avoid bye-pass surgeries angiograms, Angio plaste contact CARDIODIABETO LOGIST,
IRUDHAYAMS HOSPITAL (P) LTD
Near Hindu College, Nagercoil 629 002, Ph: 04652 241561 Cell:98421 41561

MADURAI

காது கேட்கும் கருவி
NOVAX எழு தேடும் கருவி
மூக்கில் பழுது நீக்கி ஒலி கேட்கும் கருவி, மதுரை - 1. Ph:98430 62988, 629888 : 97867 86006, திருப்பூர் : 84899 78678.

முத்தமிழ் கைப்பாட்டுத் திட்டம்

தங்க நகைகளை விற்க விரும்புபவர்களுக்கு மிகக் குறைந்த விலையில் உடனடி பணம் பெற
241090
98655 96161
73730 93131

TRICHY

சுபீர்ம் ஸ்டீல் கம்பனி
SUPREME Steel Company
MANUFACTURER
* Centering Sheets
* Slotted Angle
* Steel Racks
* Bus Body Accessories
* Cable Tray
No. 31, Manal Warithurai Road, Sangiliyandapuram, TRICHY - 620 001.
Off : 0431 - 2302135
Mobile : 98424 - 79535
E-mail : supreme.kss@gmail.com
Website : www.supremesteelcompany.com

CHANGE OF NAME

I, MOHADEEN FATHIMA, W/o MOHAMED MOHIDEEN, residing at No: 8/143, Mothai Meera Pillai Street, Melapalayam, Tirunelveli Dist-627005, Shall henceforth be known as "MYDEEN FATHU". (Date of Birth : 22/10/1980) Mydeen Fathu, Tirunelveli, 28.11.2017.

CHANGE OF NAME

I, SATHEESHKANTH, S/o Joseph Born on 23.04.1980, Residing at No: 247, Beach Colony, Uvari, Tirunelveli Dist, Tamilnadu - 627 651. Shall henceforth be known as SATHES. SATHEESHKANTH. Uvari, 28th November 2017.

TMB Tamilnad Mercantile Bank Ltd

Be a step ahead of life
Regd. Office : 57, V.E. Road, Thoothukudi - 628002 | www.tmb.in
TIRUCHENDUR ROAD BRANCH
Kamaraj College Campus, Tiruchendur Road, Thoothukudi. Ph:2376446, 2377998, 2376480. e-mail:Thoothukudi_tcr@tmbank.in CIN: U65110TN1921PLC001908

POSSESSION NOTICE

Whereas The undersigned being the Authorized Officer of the Tamilnad Mercantile Bank Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 16.08.2017 calling upon the Borrower Mr.S.Thomas Sugantharaj S/o Samraj Prop. of M/s.Thomas Paintings 111-K/24-M/1, Pole Pettai, Opp to Leela Ladies Hostel, Thoothukudi and Guarantor Mrs.Glory Faith w/o S.Thomas Sugantharaj 111-K/24-M/1, Pole Pettai, Opp to Leela Ladies Hostel, Thoothukudi, with our Tiruchendur Road Branch, Thoothukudi to repay the amount mentioned in the notice being Rs.11,43,722.35 (Rupees Eleven Lakh Four Thousand and Eighteen and Paise Thirty Five only) as on 31.07.2017 with future interest from 01.08.2017 and costs, within 60 days from the date of receipt of the said notice. The Borrower/Guarantor having failed to repay the amount, notice is hereby given to the Borrower/Guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13 (4) of the said Act read with rule (8) of the Security Interest Enforcement Rules 2002 on this the 24th day of November of the year 2017. The Borrower/Guarantor attention is hereby invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available to redeem the secured assets. The Borrower/Guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Tamilnad Mercantile Bank Ltd., Tiruchendur Road Branch, Thoothukudi for an amount of Rs.11,43,722.35 (Rupees Eleven Lakh Forty Three Thousand and Seven Hundred Twenty Two and Paise Thirty Five only) as on 31.10.2017 and future interest from 01.11.2017 + costs (less recovery, if any after 31.10.2017). DESCRIPTION OF THE IMMOVABLE PROPERTY Land to the extent of 2400 sq.ft or 5.509 cents situated at S.No. 180/1A1, Plot No.222, Machadu Nagar, Sankaraperi Village, Thoothukudi Taluk, Thoothukudi Joint No.1 SRO limit Thoothukudi District standing in the name of Mr.S.Thomas Sugantharaj Boundaries (S.No-180/1A1) North: Plot No.221, South: Plot No.223, East: Plot No.232, West: South North Road. Authorised Officer, Tamilnad Mercantile Bank Ltd., Tiruchendur Road Branch Thoothukudi Place : Thoothukudi Date : 24.11.2017